



कार्यालय, अपर महानिदेशक (प्रणाली), पश्चिमी क्षेत्र इकाई
Office of the Additional Director General (Systems), West Zonal Unit
नवीन सीमाशुल्क भवन, बैलार्ड एस्टेट, मुंबई-400001
New Custom House, Ballard Estate, Mumbai - 400001
दूरभाष- 022-20825140, फ़ैक्स- 022-220825148
Phone: 022-20825140, Fax: 022-20825148,
Email: systems.wzumumbai@gov.in

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Subject: Budget Updation 2025-26 in ECCS System-reg.

Please refer to ICES Advisory 07/2025 dated 24th January,2025 regarding updation of changes vide Budget 2025-26 in System. The Union Budget 2025-26 is expected to be presented in the Parliament on 01.02.2025. Consequent to the same, the exercise of updation of Customs Notification and Tariff Directories would be undertaken in ECCS.

2. Consequent to the presentation of Budget on 01.02.2025, the filing of commercial Courier Bills of Entry (CBEs), i.e. CBE-XIII and CBE-XIV would not be available from 11:00 hours onwards on 01.02.2025, till the completion of updation of all changes in the Express Cargo Clearance System (ECCS). Other than filling of CBEs, all other services at ECCS would continue as usual. The system would also be available to officers for other functions in ECCS.

3. Since Courier Shipping Bill (CSB) filing and assessment would continue as usual, in the event of changes in Export Duty and Export Cess or other export-related levies in the forthcoming Union Budget, it is advised that the respective ICTs should keep track of the relevant CSBs which are given Let Export Order (LEO) after 01.02.2025, till the directory changes are made online. Till such time, export duty or cess or any other export levies imposed should be collected manually thereon.

4. Further, while processing of CBEs filed before 11:00 hours on 01.02.2025 would continue as usual, the field formations should keep track of prior Bills of Entry filed on or before 01.02.2025 for any change in duty liability before issuance of Out of Charge (OOC).

5. System will be available only after suitable updation is made in ECCS according to the Budgetary changes. The trade may be suitably advised to schedule clearance of their CBEs in view of timelines as indicated above.

(Abhijit Thorat)
Deputy Director, ECCS
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